

(c) and (d) The institutional mechanism of Central Industrial Relations Machinery (CIRM) under the Chief Labour Commissioner (Central) {CLC(C)} is in place for the purpose of implementation of the provisions of the various labour laws, including occupational safety and health, and protection of the rights of contract workers in the Central sphere. The labour laws and the rules there-under provide for varying penal provisions depending upon the nature of contraventions/violation and the same are imposed in the process of enforcement. The inspections conducted, irregularities detected, the prosecutions launched and the convictions obtained against Contractors and Principal Employers by the CIRM in the Central Sphere under Contract Labour (Regulation and Abolition) Act, 1970 during the last three years is given in the Statement.

Statement

*Details of Inspections conducted under the Contract Labour
(Regulation and Abolition) Act, 1970 during the
last three years in Central Sphere's Establishments.*

Sl. No.	Particulars	2017-2018	2018-2019	2019-2020 (upto December, 2019)
1.	No. of Inspections Conducted	8490	8577	8843
2.	No. of Irregularities detected	97779	87928	89296
3.	No. Irregularities Rectified	68716	45121	68808
4.	No. of Prosecutions Launched	3538	3227	3168
5.	No. of Convictions	2583	1372	2266

Profits/losses of airports under PPP model

‡2818. SHRI MOTILAL VORA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of airports operated by Airports Authority of India (AAI) which are running into losses;

‡Original notice of the question was received in Hindi.

(b) the number of airports which are making profits/were in losses out of the airports for which Government had given permission under PPP model; and

(c) whether Government would also include under PPP model other airports which are suffering losses, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Details of loss making airports is given in the Statement-I (*See* below).

(b) Government of India had accorded 'in-principle' approval for leasing out six airports of Airports Authority of India (AAI) *viz.* Ahmedabad, Lucknow, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram for operation, management and development through PPP mode. AAI floated a Global Tender for inviting bids and identified the highest bidder. The Union Cabinet on 03.07.2019 accorded approval for leasing of three airports *viz.* Ahmedabad, Lucknow and Mangaluru airports, to the highest bidder *i.e.* M/s Adam Enterprises Limited (AEL) who quoted highest per passenger fee for these airports under PPP for a lease period of 50 years as per the terms and conditions of the bid documents. In pursuance of this, AAI has issued Letter of Award (LoA) on 15.7.2019 to M/s AEL in respect of Lucknow, Ahmedabad and Mangaluru airports. The Concession Agreement between AAI and M/s AEL for Operation, Management and Development of these three airports has been signed on 14.02.2020. Award of the remaining 3 airports *i.e.* Jaipur, Guwahati and Thiruvananthapuram is held up due to pending litigations/other issues.

Details of profits/losses of the airports for which Government had given permission under PPP model namely Ahmedabad, Guwahati, Jaipur, Lucknow, Mangalore and Thiruvananthapuram is given in the Statement-II (*See* below).

(c) With a view to improve efficiency and service delivery at airports, AAI has recommended 06 (six) more airports for undertaking operations, management and development through PPP *viz.* Trichy, Bhubaneswar, Raipur, Indore, Varanasi and Amritsar. The financial status of these airports is given in the Statement-III.

Statement-I*Details of loss making airports for the FY 2018-19*

(` in crores)

Sl. No.	Name of Airport	Revenue	Expenditure	Loss (-)
1	2	3	4	5
1.	Port Blair	36.49	44.71	-8.22
2.	Kadapah	0.57	10.38	-9.81
3.	Donakonda	0.00	0.18	-0.18
4.	Rajahmundry	8.61	41.45	-32.84
5.	Tirupati	21.72	64.42	-42.7
6.	Vijayawada	31.54	73.24	-41.7
7.	Visakhapatnam	86.48	89.49	-3.01
8.	Tezu	0.57	6.29	-5.72
9.	Dibrugarh	11.25	40.75	-29.51
10.	Jorhat	2.11	12.72	-10.61
11.	Lilabari	0.43	16.85	-16.41
12.	Rupsi	0.01	0.90	-0.89
13.	Silchar	6.59	24.85	-18.26
14.	Tezpur	0.24	8.14	-7.9
15.	Gaya	12.48	43.10	-30.61
16.	Jogbani	0.00	0.28	-0.28
17.	Muzaffarpur	0.00	0.18	-0.18
18.	Patna	100.52	112.72	-12.19
19.	Raxual	0.00	0.26	-0.26
20.	Chandigarh	12.25	27.69	-15.44
21.	Bilaspur	0.00	1.33	-1.33

1	2	3	4	5
22.	Raipur	65.04	95.52	-30.48
23.	Diu	0.65	4.44	-3.79
24.	Delhi (Safdarjung)	44.91	96.43	-51.52
25.	Kandla	0.35	7.97	-7.62
26.	Keshod	0.10	3.72	-3.62
27.	Rajkot	11.11	41.59	-30.48
28.	Vadodara	37.34	91.56	-54.22
29.	Bhavnagar	1.54	18.35	-16.81
30.	Bhuj	4.06	12.30	-8.24
31.	Jamnagar	2.33	4.56	-2.23
32.	Porbandar	4.42	19.70	-15.28
33.	Surat	32.26	55.11	-22.84
34.	Kangra (Gaggal)	2.56	14.15	-11.58
35.	Kulu (Bhuntar)	0.86	17.14	-16.27
36.	Shimla	0.25	14.90	-14.66
37.	Jammu	30.41	54.05	-23.64
38.	Srinagar	95.11	96.62	-1.51
39.	Deogarh	0.01	0.42	-0.41
40.	Ranchi	60.25	99.49	-39.25
41.	Bangaluru	4.97	42.59	-37.62
42.	Belgaum (Belagavi)	2.17	27.52	-25.35
43.	Hubli (Hubballi)	6.46	29.75	-23.29
44.	Mysore	3.15	9.69	-6.54
45.	Leh	14.99	25.08	-10.08
46.	Agatti	0.97	8.52	-7.56
47.	Bhopal	29.40	94.86	-65.46
48.	Gwalior	0.30	9.75	-9.44

1	2	3	4	5
49.	Indore	87.55	112.58	-25.02
50.	Jabalpur	5.86	24.94	-19.08
51.	Khajuraho	3.92	41.36	-37.44
52.	Akola	0.03	2.66	-2.63
53.	Aurangabad	15.70	74.41	-58.71
54.	Gondia	6.07	32.49	-26.42
55.	Jalgaon	0.28	3.90	-3.63
56.	Kolhapur	0.18	6.98	-6.79
57.	Solapur	0.20	3.92	-3.71
58.	Imphal	29.22	87.84	-58.63
59.	Shillong (Barapani)	1.23	16.37	-15.14
60.	Dimapur	6.07	33.15	-27.08
61.	Bhubneshwar	129.42	152.41	-22.99
62.	Jharsuguda	0.48	11.86	-11.38
63.	Puducherry	2.08	6.44	-4.36
64.	Amritsar	176.08	214.96	-38.87
65.	Bhatinda	0.21	5.52	-5.31
66.	Ludhiana	0.29	6.75	-6.46
67.	Pathankot	0.10	5.84	-5.74
68.	Adampur	0.23	0.87	-0.63
69.	Bikaner	0.32	5.51	-5.18
70.	Jaipur	262.65	265.14	-2.49
71.	Jaisalmer	1.65	3.11	-1.46
72.	Jodhpur	10.48	23.71	-13.22
73.	Kishangarh (Ajmer)	0.41	22.71	-22.3
74.	Kota	0.66	4.24	-3.59
75.	Udaipur	49.51	80.67	-31.17

1	2	3	4	5
76.	Pekyong	0.32	22.64	-22.32
77.	Coimbatore	91.11	108.64	-17.53
78.	Madurai	49.67	82.47	-32.8
79.	Salem	0.36	6.80	-6.43
80.	Thanjavaur	0.01	0.18	-0.17
81.	Tuticorin	3.51	11.38	-7.86
82.	Vellore	0.01	0.94	-0.92
83.	Hyderabad (Hal)	35.07	87.40	-52.33
84.	Warangal	0.00	0.56	-0.56
85.	Agartala	28.60	69.11	-40.5
86.	Kailashahar	0.00	0.48	-0.48
87.	Kamalpur	0.00	0.08	-0.08
88.	Khowai	0.00	0.09	-0.09
89.	Agra	1.29	13.25	-11.96
90.	Prayagraj	2.67	6.2	-3.53
91.	Gorakhpur	4.25	8.48	-4.24
92.	Kanpur	1.85	14.38	-12.53
93.	Lucknow	259.88	289.65	-29.78
94.	Varanasi	115.52	176.66	-61.14
95.	Bareilly	0.03	0.12	-0.09
96.	Hindon	0	0.01	-0.01
97.	Moradabad	0	0.01	-0.01
98.	Pant Nagar	1.06	11.39	-10.33
99.	Dehradun	31.86	69.53	-37.66
100.	Balurghat	0.00	0.32	-0.32
101.	Cooch Behar	0.04	5.02	-4.98
102.	Malda	0.02	0.16	-0.14

Statement-II*Details of Profitability of 6 PPP Airports for the FY 2018-19*

(` in Crores)

Sl. No.	Name of airport	2018-19		
		Revenue	Expenditure	Profit(+)/ Loss(-)
1.	Ahmedabad	405.78	353.31	52.46
2.	Guwahati	254.28	223.70	30.59
3.	Jaipur	262.65	265.14	-2.49
4.	Lucknow	259.88	289.65	-29.78
5.	Mangalore	111.43	69.95	41.48
6.	Thiruvananthapuram	440.56	359.41	81.15

Statement-III*Financial status of 6 other PPP Airports proposed for the FY 2018-19*

(` in Crores)

Sl. No.	Name of airport	2018-19		
		Revenue	Expenditure	Profit(+)/ Loss(-)
1.	Tiruchirapalli	116.69	98.77	17.92
2.	Bhubaneshwar	129.42	152.41	-22.99
3.	Raipur	65.04	95.52	-30.48
4.	Indore	87.55	112.58	-25.02
5.	Varanasi	115.52	176.66	-61.14
6.	Amritsar	176.08	214.96	-38.8